

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB No. (IB)-302(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.09.2017**

NAME OF THE COMPANY: Punjab National Bank Vs. M/s Carnation Auto
India Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

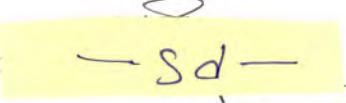
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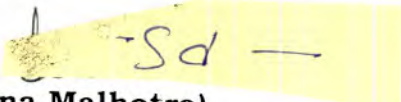
	For the Petitioner (s) :	Mr. Sartaj Singh, Advocate		
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	For the Respondent (s) :	Mr. Kunal Godhwan, Advocate Ms. Varsha Banerjee, Advocate		
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ORDER

For Clarification/Orders


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)